

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/28(CHE)/2024
APPLICATION NUMBER : CA(CAA)/6(CHE)/2024
NAME OF THE PETITIONER : Virtusa Consulting Services Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr. Vijay Vigneshwar for the Petitioner.

RD and OL report awaited. 3 weeks allowed.

List the petition for hearing on **14.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk